

(25)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

ORIGINAL APPLICATION No.761 of 1996.
DATE OF DECISION : 07-08-96.

BETWEEN

Kanagala Jayananda Rao .. Applicant.

AND

1. The General Manager,
SC Railway, Rail Nilayam,
Secunderabad.
2. The Divl.Railway Manager,
SC Rly, Vijayawada Divison,
Vijayawada. .. Respondents.

Counsel for the Applicant : Mr. S.Ramakrishna Rao

Counsel for the Respondents : Mr.N.R.Devaraj,Sr.CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble SHRI R.RANGARAJAN : MEMBER(ADMN.)

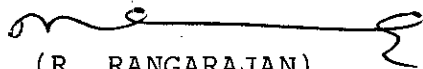
Mr. S.Ramakrishna Rao, learned counsel for the applicant and Mr.N.R.Devaraj, learned counsel for the respondents.

2. This OA is filed praying for a direction to the respondents to correct the date of birth, which was erroneously entered as 08-06-1938 instead of 08-06-1941 and for a consequential direction to the respondents to continue the applicant to work as Divisional Secretary, SC Railway Employees Sangh, Vijayawada on deputation with all consequential benefits.

3. When the case was taken up today for hearing the learned counsel for the applicant submitted that the applicant had expired on 31-07-96. In view of the above submission, he submitted that the OA is abated.

4. In view of the above, the OA is dismissed.

No costs.


(R. RANGARAJAN)
MEMBER(ADMN.)

Dated : the 7th August 1996.
(Dictated in the Open Court)

: 2 :

O.A.761/96.

Copy to :-

1. The General Manager, S.C.Railway, Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager, S.C.Railway, Vijayawada Division, Vijayawada.
3. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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28/8/26

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

Typist

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 7/8/26

ORDER/JUDGEMENT ✓
O.A. NO. / R.A. / C.P. NO. →

O.A. NO. 761/26

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS ✓
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS. ✓

YLKR

II COURT

No spare copy

केन्द्रीय प्रशासनिक अधिकरण
Cent. Administrative Tribunal
दस्तावेज / DESPATCH
- 9 AUG 1926
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HYDERABAD BENCH